

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

38

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.829, 887 & 1050/2019 in CP No. 535/241/HDB/2019
NAME OF THE COMPANY	Gati Ltd
NAME OF THE PETITIONER(S)	Neera and Children Trust & 02 others
NAME OF THE RESPONDENT(S)	Gati Ltd & 28 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. Swyanarayana for Petitioner	Adv.	98498-66556	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Venkatesh, Pramad maligi	Adv for R3-R9	98498 800855118	
A. Saijandra (D IS)	Advocate	9866305112	

T. N. Jayakumar Reddy
M. SARAN

} counsel
for R-18

903071134

A. RAGHURAM

ADV. FOR R-19

8106089769

D. V. A. S. RAVI PRASAD - Advocate 9440236074

Kalyan Chakravathi for R17.

M. SRIDHAR for CHALLA GUNARAJAN

ADV
FOR
R22

9603488093

ORDER

IA No.887 of 2019 is taken up for hearing today. Counsel for the applicant is present. Counsel for respondent no.1 is present. Counsel for respondents no.3 to 9 is present. Counsel for respondent no.17 is present. Counsel for respondent no.18 is present. Counsel for respondent no.22 is present. Counter is filed on behalf of respondents no.3 to 9. It is taken on record. Both the sides to file written submissions, if any. List the matter for orders on 06.02.2020.

Member (T)

Member (J)